## Declaration of Assets and Liabilities

1, Jai Prakash Kumar, son/daughter/wife of Ram Naresh Chaudhary aged 28 years, belonging to Bihar Legislative Assembly service and presently working as Assistant Caretaker give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants\*:

given)

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	15000 -	7			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	200000				
(iii)	Bonds, Debentures and Shares in companies	50000 -				
(IV)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	135848421 (5 Lakh) 100000 - (Postal Saving)	and Chickenson Chickenson			
(v)	Motor Vehicles (details of make, etc.)	BROGCJ 4238 Honda SPJ25				
(vi)	Jewellery (give details of weight and value)	20 Gram (90000) (Gold)			-	
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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**Details of Immovable assets** 

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-			1		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Non-Agricultural Land Location(s) Survey number(s) Extent (Total measurement)					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	And the state of t	-				
(IV)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value						
(v)	Others (such as interest in property)	1-					

I give herein below the details of my liabilities / overdues to public financial (2) I give herein below the de institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		And the second s
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with government transport (including aircraft and helicopters)			
	(f) Other dues, If any	200		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CKYPK4035R		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]			
	(III) Sales Tax [Only in case of proprietary business]		•	
	(iv) Property Tax			

## C. <u>Personal Detail</u>

GPF/CPF/PRAN N	lo. :-	11	012	424	349.	5				
Gender	:	M (M/F)								
Date of Birth	months are a first of the second seco	[1]	0	0	2	1	9	J <sub>9</sub>	3	] (DD/MM/YYYY)
Class/Group	:-	G	<u> </u>	] (A	/B/C)					
Cadre	;-	ВІНА	RL		1	V£ As	ւբութւ	ATE SERVICE		
		(Full N	ame e	.g. B.		lihar A	dminis	trative	Service	
Home District	is.	East	Cha	amp	aran	_				
I hereby knowledge and	declare belief.	that	the	abov	e det	ails	are t	rue t	o the	best of my
					gnatur		Z-			<u>Ky</u>
				Na	me of	Empl	oyee:	Jai	Pra	kash Kumar
Place: Patna										etaker
Date: 14/02/2	022			De	partn	ent:.	care?	taker	Sec	tion, Bihar vidham

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sabha, Patna.

V. A. S. Ky